

Item-32

M.A.1499/2005  
O.A.2688/2003

2.9.2005

Present: Shri R.P. Gupta, counsel for the applicant.

Mrs. Renu George, counsel for the respondents

M.A.1499/2005

This is an application for effecting necessary correction in the judgment passed by this Tribunal on 1.6.2005. Shri Gupta, learned counsel appearing on behalf of the applicant has invited our attention at page 7 of the aforesaid order stating that some mistakes have crept in and if these are not corrected, the purpose of the judgment will be otiose.

In the course of submissions, Shri Gupta has stated that in the 12<sup>th</sup> line at page 7 of the order, it has gone down 'Lecturer' which could have been in a better manner described as 'Reader'. After perusal of the order of the Board, it is found that 'Reader' is a promotional post from the post of 'Lecturer'. Therefore, the learned counsel appearing on behalf of respondents also has no serious objection if necessary correction is made by substituting 'Reader' in place of 'Lecturer'. Accordingly, we direct that in the 12<sup>th</sup> line at page 7 of the judgment dated 1.6.2005, the word 'Lecturer' should be read as 'Reader'.

Second limb of the submission of Shri Gupta is that in the same line and at the same page, it has gone down "except Applicant No.8 – Dr. Surinder Kaur. If the word 'except' is not deleted, then there may be some confusion while implementing the order of the Tribunal. Both the parties agree that

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applicant no.8 Dr. Surinder Kaur in the O.A. is the same person who has been described in the promotion order as 'Vaidya S.K. Kundra'. We do not find any ambiguity in the order so as to make further clarification. If the authorities find that 'Dr. Surinder Kaur' and 'Vaidya S.K. Kundra' is one and the same person, the benefit shall be extended to her also.

It has emerged that two of the applicants have already retired namely Dr. O.P. Khurana, applicant no.1 and Dr. F.R. Misbahi, applicant no.13. It shall be treated as part of the order dated 1.6.2005.

With the above directions, the M.A. is disposed of.

  
(M.P. Singh)  
Vice Chairman (A)

  
(B. Panigrahi)  
Chairman

/dkm/